NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1325/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES:

Shree Sai Industries Pvt. Ltd.

V/s.

Hi-tech Engineering Corporation India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

(i) Mayur Khadaparkar Jahr. For Prify

(ii) Chaitanga Nikte Respondent

(iii) Anil N. Nagargeje

(ii) Paris Shroff Sr. Adv. Jahr.

Neerax B. Merhan Adv. Jerinar

ilo Thakordas & Madgankar

ORDER CP No. 1325/I&BP/NCLT/MB/MAH/2017

Written submissions are completed from both the sides.

List this matter on 27.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR

Member (Judicial)